

Annexure-3

Name of the Corporate Debtor: Gujarat Metallic Coal & Coke Limited ; **Date of Commencement of CIRP:** 23rd January 2020; **List of Creditors as on:** 8th May 2020

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% voting share in CoC					
1	Reliance Asset Reconstruction Company Limited	CIN-U45200MH2006PL C161190	7th February 2020	23,11,97,429	20,33,64,573	Secured	26,17,216	15,00,00,000	No	100	-	-	2,78,32,856	-	Amount of security interest includes value of current assets as per the audited accounts of the CD for the FY 2018-19.